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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CS (OS) 27/2019**

**SWAMI RAMDEV & ANR.**

..... Plaintiffs

Through: Mr. Darpan Wadhwa, Sr. Advocate  
with Mr. Simranjeet Singh, Mr.  
Rohan Ahuja, Ms. Sonali Dhir, Mr.  
Aadhar Nautiyal, and Ms. Cauveri  
Birbal, Advocates (M: 9205109664).

versus

**FACEBOOK, INC. & ORS.**

..... Defendants

Through: Mr. Parag P. Tripathi, Sr. Advocate  
with Ms. Richa Srivastava, Mr. Shijo  
George, Ms. Nayanntara Narayan  
and Mr. Dhruv Bhatnagar, Advs.for  
D-1 (M: 9810323014).

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**ORDER**

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**23.10.2019**

I.A. 855/2019 under Order XXXIX Rules 1 & 2 CPC has been disposed off today by a detailed order. A request has been made by Mr. Tripathi, ld. Senior Advocate for suspending the injunction insofar as the direction at serial no.(i) in paragraph 96 is concerned. There is no ground for suspension of the order and the request is declined.

It is further pointed that the name of Mr.Tejas Karia, Advocate for Facebook Inc., is missing in the order pronounced today. Let the appearance be corrected and corrigendum be uploaded.

List the suit before the Roster Bench on 29<sup>th</sup> November, 2019.

**PRATHIBA M. SINGH, J.**

**OCTOBER 23, 2019/dk**

**CORRIGENDUM**

“\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Reserved on : 29<sup>th</sup> May, 2019*

*Date of decision : 23<sup>rd</sup> October, 2019*

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SWAMI RAMDEV & ANR. .....Plaintiffs

Through: Mr. Darpan Wadhwa, Sr. Advocate  
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versus

FACEBOOK, INC. & ORS.

.... Defendants

Through: Mr. Parag P. Tripathi, Sr. Advocate  
with Mr. Tejas Karia, Ms. Richa  
Srivastava, Mr. Aditya Nayar, Ms.  
Mishika Bajpai & Ms. Nayantara  
Narayan, Advocates, for D-1.  
Mr. Arvind Nigam, Sr. Advocate with  
Mr. Mehtaab Singh, Mr. Prathishth  
Kaushal, Ms. Shruttima Ehersa & Ms.  
Sakshi Jhalani, Advocates for D-2&3  
(M-8814048526)  
Mr. Sanjeev Sindhwani, Sr. Advocate  
with Mr. Deepak Gogia & Mr. Jithin  
M. George, Advocates for D-5 (M-  
9971766556)

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**JUDGMENT**

**Prathiba M. Singh, J.**

**I.A. 855/2019**

1. The Plaintiffs – Swami Ramdev and Patanjali Ayurved Ltd. have filed the present suit against the Defendants- Facebook Inc., (Defendant No. 1)